GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE

LOK SABHA

UNSTARRED QUESTION NO. 5151. TO BE ANSWERED ON WEDNESDAY, THE 24TH JULY, 2019.

FOREIGN CAPITAL INVESTMENT

5151. SHRI CHANDAN SINGH:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state: वाणिज्य एवं उदयोग मंत्री

- (a) whether Government has adopted the policy of attaching priority to the foreign capital investment for industrial development of the country;
- (b) if so, the reaction of the Government thereto and whether both foreign capital investment and foreign technology are utilized in the country on priority basis;
- (c) if so, the details thereof and whether the foreign industrial technology is often capital intensive technology in place of Labour intensive which produces lesser employment; and
- (d) if so, the reaction of the Government thereto?

ANSWER वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल) THE MINISTER OF COMMERCE & INDUSTRY (SHRI PIYUSH GOYAL)

(a)to(d): Foreign Direct Investment (FDI) is a major driver of economic growth and a source of non-debt finance for the economic development of India. FDI inflows serve to augment domestic capital and help to promote industrial development and employment generation across sectors. It has been the endeavour of the Government to put in place an enabling and investor friendly FDI policy. Government reviews FDI policy on an ongoing basis and changes are made in the FDI policy regime, from time to time, to ensure that India remains increasingly attractive and investor-friendly investment destination.

The technology brought into the country through FDI is largely a matter of private business decisions of foreign investors. However, no information is maintained centrally about the nature of technology brought into the country.
